NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	'a
COMPANY PETITION/APPLICATION NO.	CA No. 219/252/HDB/2017
NAME OF THE COMPANY	Intelligent Learning System Private Limited
NAME OF THE PETITIONER(S)	Intelligent Learning System Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C-SHILPA	ADV	CShilpatsa@gmail.com	Sy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Ms. Shilpa, Glearned counsel for the Petitioner, she has also filed a memo dated 06.12.2017, by seeking interim prayer, so as to consider the facts of the case. We direct the ROC to accept all the pending returns upto 31.03.2017 within a period of two weeks. Registrar of Companies is also directed to furnish his report well before the next date of hearing. Post the case on 16.01.2018.

Member (Technical)

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Member (Judicial)